

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 1400 OF 2005

Applicant/s R.C. Gaur & Ors Respdt/s C/o S.A. Ors

Advocate for Applicant/s D.C. Lakha Advocate for Respondent/s M/s. Shalabh Sankaran

Notes of the Registry	Orders of the Tribunal	Sheet No. 16
	<p>Dt. 11.09.2009</p> <p>Hon'ble Mr. A.K. Gaur, Member (J) Hon'ble Mr. D.C. Lakha Member (A)</p> <p>None appeared for the applicant even on the revised call. We are reluctant not to adjourn such old cases on any ground whatsoever, accordingly the O.A. is dismissed in default and for non prosecution.</p> <p>AM</p>	<p><i>Amul</i> JM</p>

/Sushil/

Contd. On Sheet No. _____